

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

: CA/73/IB/17

PETITION NUMBER

: CP/664/ (IB)/CB/2017

NAME OF THE PETITIONER(S)

: NEYCER INDIA LTD

NAME OF THE RESPONDENT(S)

: BANK OF INDIA LTD

UNDER SECTION

: 11

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

i. S.SATHIYANARAYANAN Counsel for Respondent of

ORDER

Counsels for both the parties are present. Counsel for the Bank of India has stated that the details about the outstanding balance is already provided, but the same has not been received by the Counsel for the Applicant. Counsel for the Bank of India further submitted that time be granted for considering the request received by the Bank from the Applicant. At request, time is enlarged. Put up on 22.03.2018 at 10.30 A.M.

> -50 -(CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)